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\* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ ITA 1268/2008

COMMISSIONER INCOME TAX ..... Appellant  
Through: Mr Sanjeev Sabharwal and Mr Subhash Bansal

versus

SONIA ENGINEERING WORKS ..... Respondent  
Through: Mr Rajiv K. Garg with Mr Vineet Garg

CORAM:

HON'BLE MR. JUSTICE BADAR DURREZ AHMED

HON'BLE MR. JUSTICE SIDDHARTH MRIDUL

ORDER

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08.01.2010

This is an appeal in respect of the assessment year 1995-96 arising out of the Income-tax Appellate Tribunal's order dated 28.03.2008, whereby the deletion of penalty by the Commissioner of Income-tax (Appeals) was confirmed by the said Tribunal.

No substantial question of law arises for our consideration. The appeal is dismissed.

*Badar Durrez Ahmed*  
BADAR DURREZ AHMED, J

*Siddharth Mridul*  
SIDDHARTH MRIDUL, J

JANUARY 08, 2010

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